

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.01.2022 (MONDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	
2.	Comp. App. (AT) No. 168 of 2021	Dr. Surendra Singh Chaudhary Vs. Sankheshwar Builders & Developers Pvt. Ltd. & Anr.	Naresh Kr. Sejvani	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**